

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 59(ND)/2009  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016

NAME OF THE COMPANY: Babu Lal Data & Ors.

V/s.

Vijay Solvex Ltd.

SECTION OF THE COMPANIES ACT: 247/250

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR NARENDRA M. SHARMA, Adv		Respondent	Prachi Johri
2.	MR VIVEK MALIK, Adv			
3.	MS PRACHI JOHRI, Adv			
4.	MR <del>THAKUR</del> MUKUL THAKUR, Adv			
5.	Mr Ramesh Singh, Adv		Petitioner	A.J.
6.	Mr. R.K. Gupta, Adv			

ORDER

At request of the parties, the matter is adjourned to 1.9.2016 at 10:30 AM

*(R. Varadharajan)*

(R.Varadharajan)  
Hon'ble Member(J)

*(S.K. Mohapatra)*  
(S.K.Mohapatra)  
Hon'ble Member(T)